

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 12/2017

IN THE MATTER OF:

Corpoarte Capital Services (India) Pvt. Ltd. APPLICANT / PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 24.01.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the PETITIONER

:- Mr. Mayank Bughani, Advocate

For the INCOME TAX
DEPARTMENT


:- Mr. Lakshmi Gurung, Standing Counsel
Mr. Easha Kadian, Standing Counsel


For the OL

:- Mr. Ajeyu Sharma, Advovocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 26th February 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


R. VARADHARAJAN
MEMBER (JUDICIAL)